

Annexure-4

Name of the Corporate Debtor: MERCATOR PETROLEUM LIMITED

Date of commencement of CIRP: 31.08.2020

List of creditors as on: 09.02.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|------------------|---------------------------|-----------------------|---------------------------|-----------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | |
| 1 | MERCATOR LIMITED | 09-Apr-21 | 2,50,86,94,347 | 1,18,17,95,267 | Unsecured | - | Yes | - | - | 1,32,68,99,080 | - | Note 1 |
| TOTAL | | | 2,50,86,94,347 | 1,18,17,95,267 | | | | 0.00% | - | 1,32,68,99,080 | - | |

Notes:

1 The claimant has not provided duly stamped documents. Legal advice is being sought in this matter and based on the legal advice, this claim may be modified including for the compounded penal interest and interest during Covid-19 period.